

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4326  
ANSWERED ON:21.04.2010  
FUNDS TO PRIVATE SCHOOLS  
Anuragi Shri Ghansyam

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government provides funds to all recognised private schools in the country;
- (b) if so, the details thereof including the numbers of such private schools in the country, State-wise;
- (c) whether all private schools follow the rules and regulations and standards prescribed by the Government;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the action taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

- (a): No, Sir. This Ministry has no scheme to provide funds to all recognised private schools in the country.
  - (b): Does not arise.
  - (c) to (e): Schools that are affiliated to Central Board of Secondary Education (CBSE) and Council for the Indian School Certificate Examination (CISCE) have to follow their affiliation bye-laws. The affiliation bye-laws, inter alia, prescribe the minimum physical facilities in terms of land and teaching resources, etc. CBSE verifies fulfilment of these requirements through inspection before grant of affiliation. In case any school violates affiliation bye-laws, appropriate action is taken against such school under the bye-laws.
- Private schools recognised by State Governments have to follow the rules and regulations of the respective State Governments.